

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:1340
ANSWERED ON:08.03.2002
FISCAL REFORMS COMMITTEE
MONI KUMAR SUBBA

Will the Minister of FINANCE be pleased to state:

- (a) whether the Committee on Fiscal Reforms of Assam has recommended substantial special relief for the State, as extended to Punjab in respect of security related expenditure, besides, special allocations for the State plan;
- (b) if so, the Union Government response thereto;
- (c) the other recommendations made by the Committee; and
- (d) the response of the Union Government thereto?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF FINANCE (SHRI BALASAHEB VIKHE PATH)

- (a) and (b) According to the Government of Assam the Committee on Fiscal Reforms constituted by Government of Assam has made a number of recommendations to the State Government, including special relief on the lines granted to Punjab, restructuring of loans and also a one time grant of Rs. 1,000 crores from Government of India. The State Government have not formally forwarded the recommendations of the Committee on Fiscal Reforms as yet.
- (c) According to the Government of Assam, the Committee on Fiscal Reforms has made 208 recommendations aimed at improving the State's finances.
- (d) It would be premature for the Government of India to formulate any response, in the absence of the Report being forwarded to Government of India and a specific request being made by the Government of Assam.